

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-122-2020****IN****Writ Petition No.1105-2016**

Geetabala M.N. Parulekar ... Petitioner

Vs

Union of India &amp; Ors. ... Respondents

Shri Parag Rao, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for Central Government.

Shri Deep Shirodkar, Additional Government Advocate for the Respondent No.4.

**Coram:- DAMA SESHADRI NAIDU &****SMT. M. S. JAWALKAR, JJ.****Date:- 8<sup>th</sup> October, 2020****P.C.:**

To complete the pleadings, let the matter stand over to 15/10/2020.

**SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.**

mv